

women's voluntary organisations and to get them registered?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S. R. BOMMAI): (a) to (e) Details of voluntary organisations which are provided recurring grant of Rs. 1 lakh and above a year, are furnished in the Annual Reports of the Ministry which are furnished to the Parliament. The criteria for providing financial assistance are spelt out in each scheme. Generally, to be eligible for assistance, voluntary organisations are required to be registered and normally be in existence for 3 years. These conditions have been laid down to ensure that organisations receiving grants are genuine and have a sound background to undertake the schemes. Financial assistance to women's voluntary organisations is provided under a number of programmes namely Working Women Hostels, Support to Training and Employment for Women, Setting up of Employment-cum-Income Generating Units, Education Work for Prevention of Atrocities Against Women, Short Stay Homes, Awareness Generation, Programme, Socio-Economic Programme, Family Counselling Centres, Condensed Courses and Vocational Training.

Poaching of Wild Animals

*146. SHRI JAYANT KUMAR MALHOUTRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that poaching of wild animals is continuing unabated which is testified by frequent seizures of animal skins, furs, tiger bones etc; and

(b) if so, what measures, both administrative and legislative, are proposed to be taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) It is not a fact that poaching of wild animals is continuing unabated, although there is some poaching of wild animals in the country. The frequent seizures of wildlife products testify increased detection, due to greater vigilance and enforcement activities.

(b) The measures taken to control poaching and illegal trade in Wildlife and their derivatives include:

- (i) Hunting of wild animals included in Schedules I to IV of the Wildlife (Protection) Act, 1972, has been banned by law.
- (ii) Special measures for protection and conservation of tiger, elephants and rhinos and their habitat are being implemented.
- (iii) A network of 441 wildlife sanctuaries and 80 National Parks covering 1,48,000 sq. km. has been set up for conservation of wild flora and fauna. Financial assistance is provided by the Central Government for development of national parks and sanctuaries on request from the State Governments.
- (iv) This Ministry has set up a National Coordination Committee consisting of representatives of all major enforcement organisations such as: Customs, Revenue intelligence, CBI, Police, BSF, ITBP, RPF and foreign Post Office, Traffic-India and Wildlife authorities to enable effective inter-departmental cooperation and coordination to deal with the problem of illegal trade in wildlife 2nd wildlife products.
- (v) Training programmes on enforcement and implementation of wildlife and other related laws and international conventions have been organised for all the enforcement agencies in February and November, 1995.
- (vi) Raids are carried out by the wildlife authorities, in cooperation with other enforcement agencies, if necessary, whenever information of illegal trading in wildlife is received.
- (vii) India is a signatory to the Convention on International Trade in Endangered Species of Wild Fauna and Flora (CITES) under which international trade in endangered species and their parts and derivatives is strictly regulated.

- (viii) Rewards are given to informers for gathering intelligence regarding illegal trade and smuggling of wildlife products.
- (ix) A Committee set up by this Ministry to look into issues related to illegal trade in wildlife and wildlife products has recommended specific measures to deal with this problem and these are being followed up with the States for implementation.
- (x) Regional and sub-regional offices of Wildlife Preservation have been set up mainly at the major export centres of the country to prevent illegal trade and smuggling of wildlife products.

राष्ट्रीय महिला कोष से लाभान्वित महिलाएं

*147. श्री गोपाल सिंह जी सोलंकी : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 1994 के दौरान और अब तक प्रत्येक वर्ष के अनुसार गुजरात के प्रत्येक जिले में राष्ट्रीय महिला कोष से कितनी महिलाएं लाभान्वित हुई हैं और कितने महिला संगठनों को ऋण दिये गये।

(ख) क्या आठवीं पंचवर्षीय योजनावधि के दौरान और अधिक महिलाओं को लाभ पहुंचाने के लिए अगामी वर्षों में कोष के क्रियाकलापों को बढ़ाने हेतु सरकार की कोई योजना है; और

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

मानव संसाधन विकास मंत्री (श्री एस.आर. बोम्मई):
(क) राष्ट्रीय महिला कोष को 1993-94 में गुजरात से कोई आवेदन प्राप्त नहीं हुआ। 1994-95 में पांच गैर-सरकारी संगठनों से आवेदन किया, जिनमें से तीन संगठन कोष द्वारा निर्धारित मापदण्ड को पूरा नहीं करते थे। दो गैर-सरकारी संगठनों को ऋण दिया गया, जो 570 लाभार्थियों के लिए था। 1995-96 में, एक गैर-सरकारी संगठन, जिसने आवेदन किया था, को 25 स्व-सहायता दल बनाने के लिए ऋण दिया गया। 1996-97 में अब तक कोई आवेदन प्राप्त नहीं हुआ है।

(ख) और (ग): राष्ट्रीय महिला कोष का मुख्य बल इसकी पहुंच को बढ़ाना है, ताकि इसके अन्तर्गत कम औपचारिक ऋण प्रणाली का लाभ यथासंभव कम अवधि में अधिकतम लाभार्थियों को पहुंचाया जा सके। चूंकि,

ऋण देने में राष्ट्रीय महिला कोष की मुख्य कठिनाई ऋण प्रबन्धन में अनुभवी गैर-सरकारी संगठनों की कमी है, इसलिए ऋण प्रबन्धन कौशल में गैर-सरकारी संगठनों को प्रशिक्षित करने और बड़े अनुभवी गैर-सरकारी संगठनों को ऋण प्रदान करके छोटे कम अनुभवी संगठनों को आगे ऋण देने की अनुमति प्रदान करने की नई स्कीमें शुरू की गई हैं। इस प्रकार छोटे कम अनुभवी संगठन भी प्रशिक्षित हो जाएंगे। ये संवर्धनात्मक स्कीमें हैं:-

- (1) संसाधन गैर-सरकारी संगठन स्कीम:- इसका उद्देश्य अनुभवी गैर-सरकारी संगठनों के माध्यम से छोटे संगठनों के प्रशिक्षण का विधियन करना है। इस स्कीम के अन्तर्गत प्रशिक्षित संगठन ऋण और बचत प्रबन्धन में 3 वर्ष के अनुभव के बिना राष्ट्रीय महिला कोष से ऋण प्राप्त कर सकते हैं।
- (2) छत्र स्कीम:- बचत और ऋण में अपेक्षित अनुभव से कम अनुभव वाले छोटे गैर-सरकारी संगठन जिन्होंने अन्य क्षेत्रों में कार्य किया हो, छात्र गैर-सरकारी संगठन की सिफारिश पर राष्ट्रीय महिला कोष के माध्यम से ऋण प्राप्त कर सकते हैं।
- (3) नोडल एजेंसी स्कीम:- कोष की पहुंच बढ़ाने के लिए राष्ट्रीय महिला कोष ने चुनिन्दा राज्य स्तरीय महिला विकास निगमों, इन्दिरा महिला ब्लाक समितियों और गैर-सरकारी संगठनों को आगे ऋण देने और मार्ग दर्शन करने संबंधी कार्यकलापों में शामिल करने का निर्णय लिया है।
- (4) जागरूकता शिविर:- इसके अन्तर्गत महिलाओं के लिए जागृति विकास शिविर आयोजित करने हेतु गैर-सरकारी संगठनों को राशि प्रदान की जाती है, जो अन्य बातों के अलावा, आत्मनिर्भरता और आर्थिक स्वतन्त्रता के एक साधन के रूप में बचत के महत्व को उजागर करते हैं।

Vehicles without Catalytic Converters

*148. SHRI MAULANA OBALDULLAH KHAN AZMI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of already registered vehicles in four metropolitan cities which do not and